

T.C.P No. 10/(111A)/2011

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)



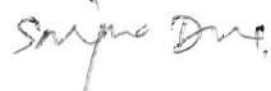
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: M/s. Petunia Financial Services Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resorts Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1)	Abhishek Sawant i/b M. Mani 20	for RESP 3 to 5	
2)	RAHUL SRIVASTAVA	Adv - RI	
3)	SANGNA DUA	Adv - RI	

**ORDER**

**TCP No.10/111A/NCLT/MB/MAH/2011**

At request of the Respondent Counsel, list this matter on 12.3.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)